

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:94

ANSWERED ON:10.08.2007

FAKE CURRENCY

Pradhan Shri Dharmendra;Rijiju Shri Kiren

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the network of fake currency is spreading rapidly in the country;
- (b) if so, the details thereof;
- (c) the estimated amount of fake currency in circulation in the country; and
- (d) the steps taken by the Government to check the circulation of fake currency ?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI P.K. BANSAL)

(a) to (c): Information is being collected and will be laid on the Table of House.

(d): The steps taken by the Government to curb circulation of Fake Indian Currency Notes in the country include stepping up of vigilance by the Border Security Force and Custom authorities to prevent smuggling of fake notes; dissemination of information on security features through print and electronic media and formation of Forged Note Vigilance Cells in all the Head Offices of the banks. Further, additional security features have been incorporated in the Indian Bank notes which will make counterfeiting very difficult. In addition, Government of India have nominated the Central Bureau of Investigation as the Nodal agency to monitor investigation of fake currency note cases.